

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(IB)-108(PB)/2017

IN THE MATTER OF:

Sanjay Bagrodia

.... **APPLICANT / PETITIONER**

Vs

Sathyam Green Power Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 16.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s):-

Mr. Anush Raajan, Advocate

For the Respondent(s):-

Mr. Uddyam Mukherjee, Advocate

ORDER

C.A. No. 135(PB)/2018

Notice of the application.

Mr. Uddyam Mukherjee, learned counsel for the non applicant accepts notice.

There is agreement between the parties that the matter C.P. (IB)-108(PB)/2017 be listed for hearing on 09.03.2018 before the Principal Bench (Regular).

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)